

CENTRAL ADMINISTRATIVE TRIBUNAL

JAMMU BENCH, JAMMU

Dated: This 24th day, Tuesday of November 2020

Present:

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER – J

HON'BLE MR. MOHD JAMSHED, MEMBER – A

T.A. No.62/5441/2020

1. Saleema Akther (Aged 35 Years)
W/o. Mohammad Ashraf Wani
R/o. Sopat Bonpora, Tehsil: Devsar,
District Kulgam;
2. Mehbooba Majid (Age:35 Yrs)
D/o. Abdul Majid Rather,
R/o. Berigam Bonpora, Tehsil Devsar,
District: Kulgam;
3. Khalida Akhter (Age: 34 Years),
W/o. Manzoor Ahmad Peer,
R/o. Berigam Bonpora, Tehsil Devsar,
District: Kulgam.

.....Applicants

(Counsel for the applicants: Mr. S.A. Makroo)

Versus

1. State of Jammu & Kashmir through
Commissioner/Secretary to Govt.
Social Welfare Department,
Civil Secretariat Jammu/Srinagar;
2. Director,
Social Welfare Department,
Kashmir, Srinagar;

3. District Social Welfare Officer,
Integrated Child Development Scheme,
(ICDS) Kulgam;
4. District Programme Officer,
Integrated Child Development Scheme,
(ICDS) Kulgam;
5. Child Development Project Officer,
Integrated Child Development Scheme,
(ICDS) Project Devsar
6. Jowhara Parveen,
W/o. Fayaz Ahmad Rather,
R/o. Sopat, Thesil: Devsar,
District: Kulgam;
7. Summy Jan,
D/o. Ghulam Hassan Dar,
R/o. Berigam, Tehsil Devsar,
District: Kulgam.

.....Official Respondents

.....Private Respondent.

(Counsel for the Respondents: Mr. Sudesh Magotra, DAG)

ORAL ORDER

Per Rakesh Sagar Jain, Member (J)

When the matter is taken up, Learned Counsel for the applicants submits that he does not want to press the O.A.

In view of the above, the OA is accordingly dismissed as not pressed. There shall be no order as to costs.

(Mohd Jamshed)
Member A

(Rakesh Sagar Jain)
Member J

Asvs.

